people to come to the stations and to the trains and also that it is a part of a bigger gang which is active in removing the railway articles from various railway stations, and other places?

PROF. MADHU DANDAVATE: Sir, I must refute this particular allegation that these dacoities and robberies have been committed on the railways by the railway employees. We have got all the details. There are police records.

SHRIMATI LEELA DAMODARA MENON: I do not say that they are being done by the railway authorities, but they have the concurrence and the assistance of the railway authorities—some of them.

PROF. MADHU DANDAVATE: Even with your modification, I may say, so far all the names which we have got at our disposal with the help of the State Governments do not indicate that any of the employees have participated in these dacoities and robberies. But if any example comes to our notice I can assure the hon. Member that the sternest possible action will be taken so that that action will be taken as a deterrent.

SHRI KHURSHED ALAM KHAN: May I know from the hon. Minister whether it is a fact that a large number of RPF and GRP personnel were involved in many cases and how many of such cases have been detected by or are under investigation of the railway authorities?

PROF. MADHU DANDAVATE: Sir, I do not know whether the hon. Member is referring to dacoities or corrupt practices.

SHRI KHURSHED ALAM KHAN: Both.

PROF. MADHU DANDAVATE: As far as malpractices are concerned, every time we are able to detect with the arrangement of the new raiding squads many acts of bribery and corself-respect and a sense of discithat information to the press. We also put it on the Table of the House and I can assure you that that practice will continue and even if employees are responsible for any malpractice, sternest possible action will be taken, was taken and is being taken in all cases.

Reinstatement of dismissed railway employees

•152. SHRI N. K. P. SALVE: SHRI BHISHMA NARAIN SINGH: SHRI KALP NATH RAI:t

Will the Minister cf RAILWAYS be pleased to state:

- (a) whether Government's attention has been drawn to a news-item which appeared in the Times of India, dated the 24th May, 1978, containing a statement reported to have been made by the Minister of State in the Ministry of Railways at Basti on the 23rd May, 1978 criticising the Government's decision to reinstate the railway employees who had been dismissed during the emergency on the ground that this had adversely affected the working of the Railways; and
- (b) if so, what is Government's reaction to the statement?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):
(a) and (b) Yes, Sir. A clarification was immediately issued stating that the Minister of State was wrongly reported. Because the original question was in English, I am sorry I have answered it in English.

श्री कल्प नाथ राधः सभापति महोदय, राज्य मंत्री के सम्बन्ध में ग्रापने बताया है कि

 ${
m tThe}$ question ${
m wa_s}$ actually asked on the floor of the House by Shri Kalp Nath Rai.

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यह प्रका रांगली रिपोटिड है। लेकिन राज्य मंत्री ने गोरखपूर में जब वे गये थे, तो हजारों कर्मचारी उनके पास गये और कहा कि रेलवे की हडताल करा कर करोडों रुपये देश का नकसान किया जार्ज फर्नान्डीज साहब ने जो उद्योग मंत्री हैं। उन्होंने सारे देश का छल किया है ग्रीर हमारे बोनस का क्या होगा? तो राज्य मंत्री महोदय ने हजारों कर्मचारियों के बीच में ऐसे शब्द का इस्तेमाल किया कि बोनस के बदले में यह चीज ही ग्रापको दे सकते हैं। मैं वह शब्द इस भरी सभा में नहीं कष्टना चाहता ग्रीर वह वाइल्ड फायर की तरह फैनी कलकत्ता से लेकर के दिल्ली में, जहां-जहां कर्मचारी हैं कि राज्य मंत्री ने बहत ही अपशब्द का इस्तेमाल किया।

ग्रध्यक्ष महोदय, ऐसी ही प्रैस कान्फ्रेस कलकत्ता में कृलियों के बीच बोलते हुए राज्य मंत्री महोदय ने कहा किहमने रिट्रेन्च एम्पलायीज को भर्ती करके बहुत बड़ा पाप किया ग्रीर इसीलिये चोरी, डकैती और फरेब बढ़ गया है। तो क्या राज्य मंत्री महोदय जोकि देश में राज्य मंत्री हैं, मैं पूछना चाहता हूं ग्रीर वे कहते फिरते हैं, कलकत्ता में कहा कि में ग्राज राज्य मंत्री हं ग्रीर नीलम संजीव रेड्डा के पद पर राष्ट्रपति होने वाला हूं, तो यह सब बातें जो हो रही है, क्या मंत्री महोदय, इसका स्पष्टीकरण देने की कृपा करेंगे ?

प्रो० मध् दण्डवते : श्रीमन्, मूल प्रकृत जो है वह बस्ती ...

श्री श्यम लाल यादव: राज्य मंत्री यहां बैठे हैं उनको जवाब देना चाहिये।

प्रो० मध दण्डवते : श्रीमन्, मुल प्रश्त बस्ती में दिये हुए बयान के बारे में हैं। इसलिए गोरखपुर में उन्होंने क्या कहा, कलकत्ता में क्या कहा, वह सवाल ग्राता नहीं। लेकिन मल प्रश्न के जवाब में मैं ग्राप को बताना चाहता हं--सम्मानित सदन इसको समझ ले--कि जिस बयान का जिन्न उन्होंने किया है वह बयान ग्राया था 24 मई, 1978 को, जिस का जिक ग्रापके मुल प्रश्न में है ग्रौर उसी दिन जब टाइम्स ग्राफ इंडिया में यह बयान मैंने देखा कि राज्य मंत्री ने यह कहा श्रीर उनके साथ मेरी चर्चा हुई तो इनफार्मेशन ब्यरों के जरिए, राज्य मंत्री के कहने पर, एक निश्चित बयान दे दिया गया । सिर्फ वह वयान में पढ़ कर सुनाना चाहता हूं और आप को बताना चाहता हं। उसके साथ मैं समझता हं यह प्रश्न खत्म हो जायगा । जो मल प्रश्न है उसका जवाब यह है जो कि 25 मई, 1978 के टाइम्स आफ इंडिया में प्रकाणित हम्रा है। वही कोटेशन मैं यहां देता हं:

"The Minister of State for Rail ways, Mr. Sheo Narain today contradicted a report in a section of the press quoting him as having criticised Government action in reinstating railway employees missed during the emergency. dis-Minister said that he was shocked to read the report.

An official release regarding clarification said what the Minister had told the press was that the former Congress Government fail to accommodate the Indian Army personnel. If the National Janata Government were to follow in the footsteps of the Congress Government, it would not have reinstated railwaymen victimised emergency. during the But Government is democratic the real sense of the word and progressive also. We want to undo the injustice done to the working reinstatement of railwaymen. class, including the railwaymen has, in fact, created ruption and malpractice. We release pline among them."

श्री जयजीत सिंह ज्ञानस्य : मिनिस्टर साहब ने कहा कि उनके साथ चर्चा की. स्टेट मिनिस्टर को ब्लाकर ? तो उनकी ब्ला कर चर्चा की जरूरत क्यों पड़ी ?

श्री कल्पनाथ राख: सभापित महोदय, क्या रेल मंत्री जी बताने की कृपा करेंगें कि रेलवे हड़ताल के दौरान कितने कर्मचारी वर्ख़ास्त किए गए श्रौर फिर कितने कर्मचारी रिइंस्टेंट किए गए श्रौर क्या यह बात सही है कि रेलवे हड़ताल के सिलसिले में 1974 में जितने भी कर्मचारी भर्ती किए गए पर्मानेन्ट कह कर उन सब कर्मचारियों को वर्तमान मंत्री "क्लैंक लेग" कह कर उनको रिट्रेन्च कर रहे हैं, उनको नौकरी से बर्खास्त कर रहे हैं श्रौर हजारों ऐसे कर्मचारी आज सड़कों पर घूम-घूम कर, एक मंत्री से दूसरे मंत्री के र जा जा कर ठोकरें खा रहे हैं। क्या इसका स्पष्टीकरण देने की कृपा करेंगे ?

प्रो० मधु दण्डवते : यह ग्रापने गलत कहा है, श्रापका वयान गलत है, इतना ही मैं कह सकता हूं।

SHRI B. N. BANERJEE: Sir, why should we have a third-hand denial. Minister has read The noli. report which has appeared in the Times first-hand of India The denial should be by the Minister of State; second-hand denial is by the paper; and the Minister in his statement is quoting something. Let the Minister of State himself deny this.

MR. CHAIRMAN: Mr. Dhabe.

SHRI S. W. DHABE: Sir, it has become a fashion nowadays for the leaders of many political parties including the Ministers, to make statements in the press and when they are inc'onvenie'nt to retrace then and say that we have said nothing of the kind. It will be wrong to presume that the statement appearing in the press was wrong and was not made by Mr. Sheo Narain. The reason is obvious. Since 1974, when the railway strike took place, many persons were out of job and they were reinstated. But they were not reinstated fully. They were not given back wages and only half the service period was taken.

Many of the employees lost promotions because of those who were already promoted and who got priority in the list because of the three years' gap. Is it not a fact that this has created so many administrative problems in actual working because there were people already on those jobs when these reinstated employees afterwards. I would like to came know from the Minister how many other things promotions and affected by the reinstatement of these people and how many representations have been received fro-m the other people who were adversely affected?

to Questions

PROF. MADHU DANDAVATE: Sir, if you allow this question, I am prepared to answer it. It is not connected with the main questions. Anyway, you have allowed it obviously; so I will answer that. His statement was about emergency victimisation and this is about 1974 strike.

SHRI S. W. DHABE: I am asking both about emergency and 1974 strike.

PROF. MADHU DANDAVATE: In spite of that. I have got the facts ready with me. In the 1974 strike, not only the services of the strikers were terminated, but some of them were transferred with demotions. There was a break in service. Some of them were subjected to so manypunitive measures. We saw to it that 20,700 workers were given benefits by which all these various types of punishments to which they were subjected were annulled and I have requested the representatives of all the trade union organisations even . . .

SHRI KALP NATH RAI: What about bonus?

PROF. MADHU DANDAVATE: He is asking one question, you are asking something else. I do not mind replying to even 50 supplementaries, butt let there be a procedure. And therefore I was rightly replying to the

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punishment honourable Member that in respect of 20,700 employees of the railways—the various kinds of punishment to which they were subjected—has been annulled. If there are some marginal cases which have been left out, I have always said on the floor of the House, if the concerned trade unions bring those cases to me, I will always consider them sympathetically.

SHRI ANANT PRASAD SHARMA: Sir, . . .

MR. CHAIRMAN: You had your chance. For every Question you cannot get up. In your block there are others who have to be called.

SHRI DINESH GOSWAMI: Sir, a certain statement was made by the honourable Minister of State and Prof. Dandavate had some sort of a discussion... (Interruptions)... and after that a contradiction came. As Mr. Banerjee has said just now, it is a ^third-hand report which Prof. Dandavate has given. May I, therefore, ask the hon. Minister of State who is here to reproduce exactly what he had said in the meeting so that the House may form its own impression in the matter?

MADHU PROF. DANDAVATE: Sir this is no question at all. . .

DINESH GOSWAMI: SHRI Sir. the Minister of State is here. He should give the reply to my question.

श्री शिव नारायण: सभापति महोदय, जो उत्तर रेल मंत्री जी ने दिया है वह विलक्त सही है और ग्रध्यक्ष महोदय, मैंने केवल एक ही लफ्ज कहा था। जो कोटेशन ग्राप ने दिया ब्राई०एन०ए०वाला, मैंने कहा था कि सरदार पटेल ने ग्राई०एन०ए० वालों को नहीं रखा, लेकिन हमारी गवर्नमेंट का व्य है कि हम जिन को इन्दिरा गांधी ने बरखास्त किया था उन सब को रख लेंगें। यह मैंने कहा था ग्रह्यक्ष महोदय मैं झठ बोलने वाला नहीं हं।

श्री श्याम लाल यादव : माननीय राज्य मंत्री जी इस काम को देख रहे हैं धौर उसमें वह बहुत दिलचस्पी लेते हैं लेकिन हम लोगों को उस का कोई लाभ नहीं मिलता। कैटरिंग विभाग खासकर है, उस में कोई फायदा नहीं हुआ। लेकिन रेलवे कर्मचारियों को निकालने ग्रीर रखने के बारे में जो बयान ग्राप ने दिया, बड़ी दुर्भाग्यपुणं बात है कि जो बयान ग्राप ने बस्ती में जाकर दिया उसकी आज दिल्ली में माननीय मंत्री जी के दबाव में ग्राकर वह वापस ले रहे हैं क्योंकि मंत्री जी ने कहा है कि हम ने बात चीत कर ली है। दूसरी बात, क्या यह सही नहीं है कि उस जमाने में जो कर्मचारी रखे गये थे (व्यवधान) इमरजेंसी के दौरान जो हटाये गये वह तो पहले ही कमलापति विपाठी जी जब रेल मंत्री थे उस समय ही सब वापस द्या गये श्रीर उन में से कोई भी निकाला नहीं गया। केवल 50 या 60 बच गये थे, बाकी सब वापस ले लिये गये थे । लेकिन जो उस जमाने में रखे गये थे उस दौरान 1975-76 में, उन सब कर्मचारियों को रेल मंत्री जी ने निकाल दिया । क्या यह बात सही नहीं है ? श्रीर ऐसे कर्मचारी श्रभी भी मकदमा लड रहे हैं ?

प्रो० मध् दण्डवते : क्या सवाल है माननीय सदस्य का, यह मैं समझ नहीं पाया। सवाल तो इमरजेंसी के बारे में था और उसका जवाव दे दिया है।

श्री ग्रनन्त प्रसाद शर्मा : इमरजेंसी के दौरान रेलवे में कोई निकाला ही नहीं गया था।

प्रो० मध् दण्डवते : विल्कुल गलत है।

श्री ग्रनन्त प्रसाद शर्मा : इमरजेंसी में कोई निकाला नहीं गया। रेलवे स्टाइक के सिलसिलें में कर्मचारी निकालें गये थे ग्रीर 50 हजार ग्रादिमयों को रेलवे मंत्री श्री कमला-पति विपाठी ने ही रिइंस्टेट किया है।

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SHRI PILOO MODY; You are ex and he is current.

(Interruptions)

प्रो० मधु दण्डवते : मैं आएको आंकड़े भी देना चाहता हूं।

श्री खुरशीद ग्रालम खान: मैं ग्राप को समझा दं। (Interruptions)

प्रो० मध दण्डवते : मैं वतला दं। दूसरे माननीय सदस्य ने कहा कि इमरजेंसी में किसी को निकाला नहीं गया । मैं आपको बताना चाष्ट्रता हं कि इमरजेंसी के दरम्यान लोगों को सस्पेंड किया गया ग्रौर 14(2) के तहत निकाला गया । उन की संख्या भी मैं बता देना चाहता हुं उनकी तादाद है 15 60 (Interruptions).

SHRI ANANT PRASAD SHARMA: I challenge the Railway Minister that he should prove on the floor of the House that all these people were removed on account of the Emergency. They were removed on certain other charges.

SHRI PILOO MODY: What are you challenging?

श्री श्याम लाल यादव : ग्राप मेरे प्रश्नका जवाब दीजिए।

PROF MADHU DANDAVATE: When the honourable Member asked a question, he should have the patience to listen to the answer. It might not be palatable to him....

श्री श्याम लाल यादव : मेरे प्रश्न का जवाब भ्राप नहीं दे रहे हैं।

PROF MADHU DANDAVATE: Sir, I agree with Shri Sharma in one matter. When 1,960 cases were there and action was taken to review them, only those cases were reviewed where

I found that action taken was politically motivated. I am not going review those cases where corruption and malpractices were involved. That poi'nt I made very clear.

to Questions

(Interruptions)

वर्धा तथा नागपुर के बोच शटल सेवा

*153. श्री बायुरायजी मारुतरावजी देशमख:

प्रो० नरेन्द्र मास्तरात्र कांबले :†

क्या रेल मंत्री यह बताने की फ़ुपा करेंगे कि: ere in a series of the con-

- (क) क्या सरकार को वर्धा तथा नागपूर के बीच एक शटल सेवा शुरू करने के बारे में कोई मांग प्राप्त हुई है; ग्रौर
- (ख) यदि हां, तो इस संबंध में सरकार ने क्या निर्णय किया है और शटल सेवा के कब तक ग्रारम्भ किए जाने की सम्भावना है ?

t [Shuttle service between Wardha and Nagpur

153. SHRI BAPURAOJI MAROT-RAOJI DESHMUKH: PROF. N. M. KAMBLE:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government have received any demand for introducing a shuttle service between Wardha Nagpur; and
- (b) if so, what decision Government have taken in this regard and by when the shuttle service is likely to be introduced?]

रेल मंत्री (प्रो० मधु दंडवते): (क) जी हां।

(ख) यह मामला विचाराधीन है।

T[] English translation.

{The question was actually asked on the floor of the House by Prof. N» M. Kamble.